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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1395/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.
V/s.
Fem Constructions (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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*Counsel Rohit Kedar
i/b Adv. Aegan Doshi
for Petitioners*



11 *Counsel Vaibhav Gihogni
Adv. Sujata Mehta
for Respondent
ORDER*



CP No.1395/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 25.1.2018.



V. NALLASENAPATHY
Member(Technical)



B. S. V. PRAKASH KUMAR
Member (Judicial)